

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BBF INDUSTRIES LIMITED OPERATING IN PACKAGING INDUSTRY AT LUDHIANA (PUNJAB) AND SAMBA (JAMMU) – NO UNIT IS IN OPERATION AT PRESENT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BBF Industries Limited. PAN : PAN “AAACD9276E CIN : U74950PB1996PLC018439
2.	Address of the registered office	VILL - Bhamian Kalan, Tajpur Road Ludhiana, Punjab – 141008, India
3.	URL of website	http://cirpbbfil.in/
4.	Details of place where majority of fixed assets are located	Ludhiana (Punjab) and Samba (Jammu)
5.	Installed capacity of main products/ services	No manufacturing operation at present
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements is for FY 2019-20 only. Further details are available at: http://cirpbbfil.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in the detailed ‘Invitation for Expression of Interest’ and can be obtained from Resolution Professional by sending an email at: cirp.bbfil@gmail.com
10.	Last date for receipt of expression of interest	02.03.2024 extended to 09.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	12.03.2024 extended to 19.03.2024
12.	Last date for submission of objections to provisional list	17.03.2024 extended to 24.03.2024
13.	Date of issue of final list of prospective resolution applicants	27.03.2024 extended to 03.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.04.2024 extended to 08.04.2024

15.	Last date for submission of resolution plans	01.05.2024 extended to 08.05.2024
16.	Process email id to submit Expression of Interest	cirp.bbfil@gmail.com

Inder Jeet Khattar
Interim Resolution Professional of **BBF Industries Limited**
Registration No. IBBI/IPA-003/IP-N000156/2018-2019/12102
H. No. 402, GH-23, Sector 20,
Panchkula, Haryana – 134116
AFA Valid Upto: 30.06.2025

Date : **16.02.2024 / 02.03.2024**

**EXTENTION OF LAST DATE FOR SUBMITTING EXPRESSION OF INTEREST
in the matter of
BBF INDUSTRIES LIMITED (CIN U74950PB1996PLC018439) having registered
office at Vill - Bhamian Kalan, Tajpur Road Ludhiana, Punjab – 141008, India**

On the requests of Prospective Resolution Applicants (PRA), last date for submitting Expression of interest (EOI) in the matter of BBF Industries Limited has been extended by 7 days and extended date for submission of EOI is 9th March 2024 by 6.00 pm.

S/d

Inder Jeet Khattar

Interim Resolution Professional of **BBF Industries Limited**
Registration No. IBBI/IPA-003/IP-N000156/2018-2019/12102

H. No. 402, GH-23, Sector 20,

Panchkula, Haryana – 134116

AFA Valid Upto: 30.06.2025

Date: **03.03.2024**

Crops suffer damage

SUKHMEET BHASIN
TRIBUNE NEWS SERVICE

BATHINDA, MARCH 2
The unseasonal rain and hailstorm in the beginning of March has left farmers devastated. On Saturday afternoon, a hailstorm was witnessed in Bathinda and nearby areas. Crops were damaged in Goni-ana, Bhagta and Balluana blocks in the district. The roof of a rice shellar reportedly collapsed at Bhagta. Windscreens of several vehicles were also

reportedly damaged. Over 10 villages in the district were affected by the hailstorm that was so intense that the fields and roads turned white and the wheat crop was badly damaged. Several plastic water tanks installed on the rooftops of houses were also damaged. BKU (Rajewal) district president Gurnail Singh has demanded a special gir-dawari in view of the crop damage in the area.

Heavy rain, thunderstorm lash many parts of state

TRIBUNE NEWS SERVICE

CHANDIGARH, MARCH 2
Many areas in the state experienced rain over the past 24 hours, with some places reporting heavy showers or hail along with strong winds. The rainfall activity is expected to decrease from tomorrow. Having received 7 mm rainfall till morning, Fatehgarh Sahib was the wettest district in the state, followed by SBS Nagar (6.6 mm) and Gurdaspur (6 mm), data received by the India Meteorological Department (IMD) showed. As a whole, the state received 2.5 mm rainfall, which is 9 per cent above the long-period average for this duration, with Faridkot being the only district that remained dry.

Light to moderate rainfall at isolated places in the state is expected on March 3. "Fairly widespread light to moderate rainfall and snowfall accompanied by thunderstorm and lightning are likely over the western Himalayan region till March 3 with significant reduction in distribution and intensity thereafter," a bulletin issued by the IMD on Saturday stated.

The current wet spell is attributed to a western disturbance as a cyclonic circulation over central Afghanistan and neighbouring Arabian and north Arabian Sea in lower and middle tropospheric levels.

In 20 days of stir, 6 farmers dead, but no deal in sight with Centre

MOHIT KHANNA
TRIBUNE NEWS SERVICE

PATIALA, MARCH 2
With the 'Dilli Chalo' march entering the 20th day, the protest at Shambhu and Khanauri borders has witnessed six deaths, with Shubhakaran being 'shot dead' and over 500 farmers sustaining injuries.

Despite the deaths and injuries to hundreds of farmers, the unions protesting under the banner of Samyukt Kisan Morcha (Non-Political) and Kisan Mazdoor Morcha (KMM) are yet to bargain a favourable deal with the Central Government.

However, the protest has received global attention with ministers in England and Canada hailing from Sikh diaspora raising the issue in the parliament and assembly constituency.

After Subhakaran's death, the alleged assault on Pritpal Singh, who has sustained multiple injuries and is currently undergoing treatment at the PGI, has become the latest issue of confrontation between farmers and the Haryana Police, with farmer leaders demanding the registration of a kidnapping case against the Haryana cops for allegedly capturing and assaulting Pritpal.

After Subhakaran's death and assault on Pritpal it has been decided to keep youngsters away from

Farm workers protest outside houses of ministers, MLAs

TRIBUNE NEWS SERVICE

CHANDIGARH, MARCH 2
On the call of the Sanjha Morcha of Pendu and Khet Mazdoor Unions, farm workers today protested outside the residences of ministers and MLAs in 13 districts.

They also submitted memorandums regarding their demands related to earmarking of adequate money in the Budget for the betterment of the working class, said Lachman Singh Sewal, leader of these unions.

Submit memos regarding their demands

He said protests were held outside the residences of Finance Minister Harpal Cheema, Social Security Minister Dr Baljit Kaur, Transport Minister Laljit Singh Bhullar, Sports Minister Gurmeet Singh Meht, Speaker of Punjab Vidhan Sabha Kular Singh Sandhawan, Revenue Minister Brahm Shankar Jimpa, besides other MLAs.

They stressed on their demand of complete loan waiver for workers and poor farmers, bringing in new farming policies favouring farm labourers, providing education and health services at government expense and keeping a reserved budget for these purposes.

They also demanded that workers should be guaranteed permanent employment.



FATALITIES SO FAR

- Karnail Singh (62) of Arno village in Patiala district died on February 26
- Gyan Singh (63) of Chachevi village in Gurdaspur district died on February 14
- Manjit Singh (72) of Patiala district died on February 18
- Narinderpal Singh (43) of Patiala district died on February 20
- Shubhakaran Singh of Balloh village in Bathinda district died on February 21
- Gurjant Singh (23) of Mansoordeva in Ferozepur district died in an accident on February 23

TENI GETS TICKET, FARMERS IRKED

The allocation of Lok Sabha ticket to BJP leader Ajay Mishra Teni has irked the protesting farm union leaders sitting at Shambhu and Khanauri borders. Teni's son Ashish is accused of mowing down four farmers at Lakhimpur Kheri in 2021

direct confrontation with security forces at Haryana. "Never before any democratically elected government had opened fire on peacefully protesting farmers. We are fighting for our right and not here to get our children killed," said BKU Sidhupur chief Jagjit

Singh Dallewal. He said over 100 suffered pellet injuries. Nearly, 250 farmers are getting the medico-legal certificates, with some losing vision and sustaining eye and limb injuries due to explosion of tear gas shells. Meanwhile, a delegation

of famer leaders from the SKM (Non-Political) and KMM reached Balloh village in Bathinda to check arrangements for the bhog ceremony of Shubhakaran. They reiterated their decision on starting the march from alternative routes to reach the National Capital.

Advocates collective efforts for targeting the Centre, BJP and their alliance partners



Harinder Singh Lakhowal addresses a meeting of the Samyukt Kisan Morcha in Ludhiana on Saturday. PHOTO: INDERJEET VERMA

FARMERS TO REACH DELHI BY PUBLIC TRANSPORT ON MARCH 14, SAYS MORCHA

Ludhiana: A meeting of the Samyukt Kisan Morcha (SKM) was held here on Saturday in Ludhiana in which 37 farm unions participated. Addressing the meeting, Harinder Singh Lakhowal, president of the BKU (Lakhowal) said they would hold a mahapanchayat in Delhi on March 14. "It is estimated that 50,000 farmers from Punjab and 50,000 from the rest of the country will participate in the mahapanchayat. This time, we will not

go on tractors, but on public transportation. We have already submitted an application to the government and sought permission to hold this programme at the Ramlila ground in Delhi," said Lakhowal. He said if they were not allowed to hold the event, they would take strong action against the BJP. "We will protest against BJP MPs, MLAs and state and district presidents and boycott the party in the LS elections," he said. —TNS

tance of strategic planning and maintaining a composed approach, the SKM leaders underscored the necessity of upholding secular values and an inclusive, pan-India character for the movement. Additionally, the resolution outlines the objective of securing victory either through the acceptance of demands or by compelling

'Military-grade' weapons used: Farm leaders SKM sends resolution to farm leaders, presses for unified stir

CHANDIGARH, MARCH 2
Claiming police brutality on farmers at Shambhu and Khanauri borders, farmer leaders along with the United Sikhs, a civil rights organisation, today said security forces used military-grade weapons while the Punjab Government remained a mute spectator on the high-handedness by the Haryana Government and para-military security forces.

Addressing a press conference to shed light on the legal aid being extended to farmers who were injured during recent protests, farmer leader Baldev Singh Sirsa, advocate Gurmohan Preet Singh and Haryana farmer leader Ashok Balhara, said the police acted like the British.

"It was illegal to erect barricades at the highways leading to New Delhi, but it was totally inhuman, illegal and criminal to drag some of the protesters from Punjab territory to Haryana and torture and beat them mercilessly," said Gurmohan Preet Singh. He said worse was the fact that the medico-legal reports of the injured and the post-mortem reports of the dead were not being shared by the Punjab Government. "We blame both Punjab and Haryana Governments equally," he added.

Baldev Singh Sirsa shared horrifying details about the condition of Preetpal Singh, a farmer who was picked by the Haryana Police, dragged with a rope around his neck, bundled in a sack, forcibly taken across state lines, and beaten mercilessly, causing fractures all over his body. —TNS

As the momentum of the ongoing farmers' agitation appears to weaken, the Samyukt Kisan Morcha (SKM) is intensifying efforts to consolidate support and fortify the farmer's movement. Amid the growing challenges and the need for renewed vigour, an eight-point resolution framed by a six-member committee of the SKM has been forwarded by it to the SKM (Non-Political) and Kisan Mazdoor Morcha leaders, urging a collective focus on unity and preparation for an extended, peaceful and formidable struggle.

The SKM had earlier maintained distance from the ongoing agitation launched on February 13, but swung into action following the police action on farmers leading to death of young farmer Shubhakaran Singh. The resolution emphasises on issue-based unity among various farmer platforms and organisations. It advocates setting aside differences and directing collective efforts for targeting the Union Government, BJP and their alliance partners. Reflecting on the successes of past collective actions, the resolution underscores the historical significance of unified movements and the pivotal role played by coordination and joint efforts. Emphasising the impor-

SIT falsely projecting Sukhbir's proximity to dera head: Counsel

FARIDKOT, MARCH 2
During the arguments for framing charges against Sukhbir Badal and five other accused, including former DGP Sumedh Singh Saini, in the court of District and Sessions Judge in the Kotkapura police firing case, the counsel

for Sukhbir today accused the SIT of falsely projecting the non-existent incriminating circumstances as reliable material to substantiate charges against SAD chief. He claimed that allegations of Sukhbir being close to Dera head were without basis. —TNS

EXTENSION OF LAST DATE FOR SUBMITTING EXPRESSION OF INTEREST in the matter of
BBF INDUSTRIES LIMITED
(CIN : U74950PB1996PLC018439)
having registered office at : Vill - Bhamian Kalan, Tajpur Road, Ludhiana, Punjab – 141008, India

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Sd/-
Inder Jeet Khattar
Interim Resolution Professional of BBF Industries Limited
Registration No.: IBEI/PA-003/HP-N000156/2018-2019/12102
Add.: H. No. 402, GH-23, Sector 20, Panchkula, Haryana – 134116
Date : 03.03.2024
AFA Valid Upto: 30.06.2025

HP POWER TRANSMISSION CORPORATION LTD.
(A State Govt. Undertaking)
Regd. Office: Himfed Bhawan, New ISBT Road, Panjari, Shimla-171005
Ph.: 0177-2831283, 2831284 FAX: 0177-2831284
(CIN): U40101HP2008GGC030950
(GSTIN): 02AACCH1548M1ZP

"CORRIDGUM-II"
Tender No: HPPTCL/CONTRACTS/TENDERS/GMCD/2024/001-Date: 01-03-2024

The due date for availability of tender, submission and opening of bids invited for "Design, Engineering, Manufacture, Fabrication, Testing at Manufacturers Works of Equipments and Materials, Loading, Transportation and Delivery, Unloading at Site, Storage, Erection, Testing and Commissioning at Site for construction of 33 KV GIS Line bay by adding extension module complete in all respects on Turnkey Basis at existing 33 KV GIS system of Siemens (Model No. 8DB10) at 132/33 KV Sub Station at Chambs" is hereby extended as under:

Description	Earlier Deadline	Revised Deadline
Availability of Tender Online	28.02.2024 upto 12:00(Noon)	11.03.2024 upto 12:00 (Noon)
Pre-Bid Meeting	26.02.2024 at 11:00AM	04.03.2024 at 11:00AM
Submission of Online Bids	28.02.2024 upto 17:00 Hrs. for online submission of bids.	11.03.2024 upto 17:00 Hrs. for online submission of bids.
Submission of Offline Bids	29.02.2024 upto 11:00AM	12.03.2024 upto 11:00 AM
Opening of Bids	29.02.2024 at 11:30 AM	12.03.2024 at 11:30 AM

All other Terms & Conditions shall remain unchanged.
Sd/- (Er. Vinod Kumar)
Dy. General Manager (Contracts)
HPPTCL, Himfed Bhawan Shimla-05.
DPR/HP/1349

PNB HOUSING
APPENDIX-IV-A - E-AUCTION-PUBLIC SALE NOTICE OF IMMOVABLE PROPERTIES UNDER THE PROVISIONS OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISIONS OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Branch Office: SCO 218-219, 1ST FLOOR, SECTOR 12, PART 1, CITY CENTRE JUDA, KARNAL - 132001

Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor(s) indicated in column no-1 that the below described immovable property (ies) described in Column no-D mortgaged/charged to the Secured Creditor, the constructive/Physical Possession of which has been taken (as described in Column no-C) by the authorized Officer of M/s PNB Housing Finance Limited/Secured Creditor, will be sold on "AS IS WHERE IS, AS IS WHAT IS and WHATEVER THERE IS BASIS" as per the details mentioned below.

Loan No./Name of the Borrower/Co-Borrower/ Guarantor(s)/Legal heirs (A)	Demand/ Amount (B)	Nature of possession (C)	Description of the Properties Mortgaged (D)	Reserve Price (RP) (E)	EMD (10% of RP) (F)	Last Date of Submission of Bid (G)	Bid Incremental Rate (H)	Inspection Date & Time (I)	Date of Auction & Time (J)	Known Encumbrances/ Court Case (K)
HOU/KAR/1217/467655 Raj Kumar Mrs. Babita B.O.: Karnal	Rs. 45,79,816.17 as on date 16.11.2019	(Physical)	Plot No. 76, Near Global Wood Tech, Kheawat No. 485, 1706, 1952 Vaka Darrar Kalan and Behind Saini Public School, Gobindgarh, Thanesar, Kurukshetra, Haryana-136116, Area of Land 233.33 Sq. Yds. The Dwell No. 6025 of Dated 24.01.2019. Boundaries: North-Street, South-Plot No. 75, East-Plot No. 63 & West- Street	Rs. 39,76,000/-	3,97,600/-	18.03.2024 before 05.30 PM	10,000/-	07.03.2024 Between 10.00 AM to 05.30 PM	19.03.2024 Between 10.30 AM to 02.30 PM	*NIL/NOT KNOWN

*Together with the further interest @18% p.a. as applicable, incidental expenses, cost, charges etc. incurred upto the date of payment and/or realization thereof. ** To the best knowledge and information of the authorized Officer of PNB Housing Finance Limited, there are no other encumbrances/claims in respect of above mentioned immovable/secured assets except what is disclosed in the Column No.-K. Further such encumbrances to be catered/paid by the successful purchaser/bidder at his/her end. The prospective purchaser(s)/ bidders are requested to independently ascertain the veracity of the mentioned encumbrances.

(1) As on date, there is no order restraining and/or court injunction PNBHFL the authorized Officer of PNBHFL from selling, alienating and/or disposing of the above immovable properties/secured assets and status is mentioned in column no-K (2) The prospective purchaser/bidder and interested parties may independently take the inspection of the pleading in the proceedings/orders passed etc. if any, stated in column no-K. Including but not limited to the title of the documents of the title pertaining thereto available with the PNBHFL and satisfy themselves in all respects prior to submitting tender/bid application form or making Offer(s). The bidder(s) has to sign the terms and conditions of this auction along with the Bid Form. (3) Please note that in terms of Rule 9(3) of the Security Interest (Enforcement) Rules, 2002, the bidder(s) the purchaser is legally bound to deposit 25% of the amount of sale price, (inclusive of earnest money) on the same day or not later than next working day. The sale may be confirmed in favour of (bidder/s) only after receipt of 25% of the sale price by the secured creditor in accordance with Rule 9(2) of the Security Interest (Enforcement) Rules, 2002. The remaining 75% of the sale consideration amount has to be deposited by the purchaser within 15 days from the date of acknowledgement of sale confirmation letter and in default of such deposit, the authorized officer shall forfeit the part payment of sale consideration amount within 15 days from the date of expiry of mandatory period of 15 days mentioned in the sale confirmation letter and the property/secured asset shall be resold as per the provisions of Sarfaesi Act. (4) M/s C1 India Private Limited would be assisting the Authorized officer in conducting sale through an e-Auction having its Corporate Office at Plot No. 68, 3rd Floor, Sector 44, Gurgaon, Haryana 122003 Website-www.banksauctions.com For any assistance related to inspection of the property or obtaining the Bid Documents and for any other query or for registration, you have to co-ordinate with Mr. Rahul Dua, Toll Free No.: 1800 120 8900, E-Mail: auction@pnbhousing.com, is authorised Person of PNBHFL or refer to www.pnbhousing.com.

PLACE:- KARNAL, DATE:- 02.03.2024 Sd/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED

HARYANA STATE AGRICULTURAL MARKETING BOARD

MEGA OPEN e-AUCTION Golden Opportunity

To own commercial site in mandis on freehold basis

07-03-2024 12-03-2024
13-03-2024 14-03-2024

PORTAL FOR USER REGISTRATION & e-AUCTION
www.hsamb.org.in or hsamb.procure247.com
For more details/information click on websites mentioned above & contact concerned Secretary Market Committee.

C-6, Sector-6, Mandi Bhawan, Panchkula, Ph.: 0172-2560056, 2560229, 2560124
समृद्ध किसान - हमारी पहचान

BHOG AND ANTIM ARDAS

"What we once enjoyed and deeply loved we can never lose, for all that we love deeply becomes a part of us."

With profound grief and sorrow we inform that our respected and beloved,
Brig. Gurdip Singh Pannu (Retd) (EME)
left for his heavenly abode on 27-02-2024
In fond memory of the departed soul
Bhog and Antim Ardas will be held at
Gurdwara Sahib, Sector 8, Chandigarh on
Monday, 4th March 2024, 1:00 to 2:00 pm
Followed by langar

Fondly remembered by
Mrs. Veerinder Pannu (Wife)
Maj Gen Charandeeps S. Pannu & Gurpreet (Son & Daughter in law)
Dr. Karneev & Dr. Bimaldeep Singh (Daughter & Son in law)
Harman, Jasmine, Devraj & Kabir (Grand Children)
Mobile No: +91 9006117998